

(21)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/605/IB/2018  
NAME OF THE PETITIONER(S) : SHRI ROKADOBA MAHARAJ GINNINGS &  
PRESSING  
NAME OF THE RESPONDENT : THE SRI VENKATESA MILLS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. AMRITH  
BHARGAV

ADVOCATE FOR DC

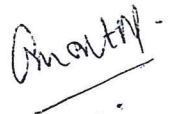


ROKADOBA MAHARAJ  
LTD

REPRESENTATION BY WHOM

(2) ANANT MERATHIA

Counsel for Respondent



ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Corporate Debtor that he is willing to settle the matter and prayed for time to approach the Financial Creditor. At request, matter is adjourned with the direction to settle the same before next date of hearing failing which the reply will be filed by giving copy to the other side. The matter is posted for final arguments. Put up on 12.07.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)